NATIONAL COMPANY LAW APPELLATE TRIBUNAL

 $\underline{6^{TH}}$ FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 14.12.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S.	Case No.	Name of the parties	Counsel for	Counsel for Respondents
No.			Appellants	
1.	Comp. App	Rajasekaran Stanislass	Anant Merathia	
	(AT)(CH)(Ins) No.	V		
	291/2021 (IA No.	Ramakrishnan Sadasivan Liquidator of Coastal		
	620 & 621/2021)	Energy P Ltd		
2.	Comp. App	Thomas George	Pradeep Joy	
	(AT)(CH)(Ins) No.	V	Avinash Krishnan	
	293/2021 & IA no.	K. Easwara Pillai RP & 6Ors	Ravi	
	625/2021			
3.	Comp. App	M.G. Mohan Kumar & 2Ors	Poovayya & Co.	
	(AT)(CH)(Ins) No.	V		
	294/2021 (IA No.	American Road Technologies & Solutions P Ltd		
	626 & 627/2021)			
4.	Comp. App	S. Radhakrishnan	A.K. Mylsamy	
	(AT)(CH)(Ins) No.	V	P.S. Suman	
	317/2021 (IA No.	Auromatrix Hotels P Ltd & 2Ors		
	662/2021)			
5.	Comp. App	Ambadi Inversments Ltd	Rohini Musa	S. Manuraj Caveator for R1
	(AT)(CH) No.	V		
	54/2021 (IA No.	M.V. Valli Murugappan & 14Ors		
	619/2021)			

Part Heard

S.	Case No.	Name of the parties	Counsel for	Counsel for Respondents
No.		_	Appellants	_
6.	TA. No. 18/2021(Comp App (AT) No. 325/2019)	Shankar Sundaram V Amalgamations Limited & 25 others With	K. Ravi R. Muruan Shanthanu Singh	Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 Thriyambak Kannan R24-R26 2nd Respondent Died R14 Transit R15 Transit R17 Notice Returned R18 Transit R19 Notice Received back as left R20 Notice Received back as left R5, R21, R22 & R23 Notice Served on 12-12-2019
7.	TA No. 114/2021(Comp App (AT) No. 328/2019)	Shankar Sundaram V Amalgamations Limited & 47others	K. Ravi R. Muruan Shanthanu Singh	Krishna Srinivasan R1-R3, R7-R13, R15, R17-R27, R29, R30, R33-R36, R39-R43 & R46 Geethi Ara R37 Rohini Musa R4-R6 R14, R16, R28, R31, R32 & R38 Notice Served on 21-11-2019 R44, R45, R47 & R48 Transit

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No.: 044-2888 0500

CELL: 99402 25692

2.Court Officer - PH No.: 044-2888 0450

CELL: 94458 92169